

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 001/TT/2014

Sub: Petition under section 63 of the Electricity Act, 2003 for adoption of Tariff for the transmission system to be established by the petitioner awarded under a competitive bidding process.

Date of hearing : 27.5.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
Ms. Neerja Mathur, Member (EO)

Petitioner : Patran Transmission Company Limited

Respondents : Haryana Power Purchase Centre and others.

Parties present : Shri Anand Ganeshan, Advocate for the petitioner
Shri Sanjay Nayak, PFCCL

Record of Proceedings

Learned counsel for the petitioner submitted as per the Commission`s direction, copy of the TSA duly signed by LTTCs has been filed on 19.5.2014. He further submitted that no reply has been filed by any of the LTTCs. Learned counsel requested the Commission to adopt the transmission charges as mentioned in Transmission Service Agreement.

2. The Commission directed BPC to submit on affidavit by 13.6.2014 comparison of levelized tariff quoted by the successful bidder and tariff worked out as per CERC Tariff Regulations.

**By order of the Commission
Sd/-**

**(T. Rout)
Chief (Law)**